

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (Cr.) No. 124 of 2021**

Amit Kansal

... **Petitioner**

-Versus-

The State of Jharkhand & another

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Mitul Kumar, Advocate

For the State : Mr. P.A.S. Pati, G.A.-II

03/09.09.2021. This criminal writ petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On the request of the learned counsel for the respondent-State, post this matter on 23.09.2021.

(Sanjay Kumar Dwivedi, J.)

Ajay/